

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.06.2018.

PRESENT: 1.Hon'ble member (J) ~~Shri~~ **Rajeswara Rao Vittanala,**
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 206/15, TP 27/17	For hearing	433(e) / 433(f) of CA 1956	The Pride Enter- prises, Coimbatore	Agraa Legal	Falcon Tyres Ltd., Mysuru	Monica Patil of JSM Law Partners

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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53. *Gurudutta*
M/s Agraa Legal

Petitioner

Gurudutta

ORDER

Heard Shri Gurudutta, learned Counsel for Petitioner.

Post the case to 15/06/2018 under the caption "For orders".

A
MEMBER (T)

ljl
MEMBER (J)